

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA No.46 of 1994.

New Delhi, this 11th day of January, 1994.

Bhopinder Singh,
Assistant,
SSB Directorate, New Delhi.

r/o: 8/728, B.K.Marg, New Delhi. ...Applicant
(By advocate: Shri L.K.Gupta)

VERSUS

1. Director (SSB),
Directorate General of Security,
Office of the Director: SSB,
East Block V, R.K.Puram,
New Delhi-110066.
2. The Divisional Organizer,
H.P.Division, Shimla.
3. Union of India, through
the Secretary, Cabinet Secretariat,
New Delhi. ...Respondents

ORDER (ORAL)

Learned counsel for the applicant wants to withdraw
the application. The application is, therefore, dismissed as
withdrawn.



(J.P.SHARMA)
MEMBER(J)

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